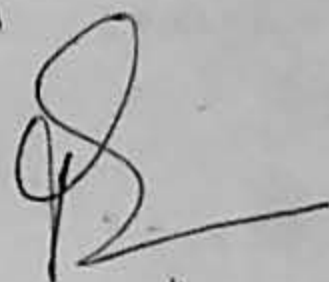


(12)

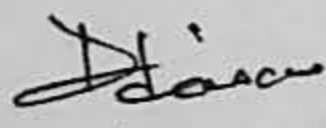
16/7/03

Hon. Mrs. Meera Chhibber, J.M.
Hon. Mr. D.R. Tewari, AM.

Counsel for the applicant Sri A.K. Roy
has submitted that CCP has since
become infirm as the applicant
has already retired. Therefore, he
does not wish to press the same.
In view of the statement made by
the applicant's Counsel, the CCP is
dropped & notices issued to the
respondents are discharged.



J.M.


AM.

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